

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **15.06.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10.30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 455/2024 For Stay IA No. 1242/2024 For Urgent listing IA No. 1243/2024	Employees Provident Fund Organisation Regional Provident Fund Commissioner Vs CA Shirley Mathew, RP of Soubhagya Laxmi Sugars Ltd.	Mr. R Vishnu	

For Delivery of Order

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	IA No. 769/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 272/2026	IFCI Factors Ltd Vs Empee Holdings & 3 Ors	Mr. Mayur Mundra	

For Admission (Fresh Case)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 200/2026	Ayra Consortium (Prospective Resolution Applicant) Vs TruPro Insolvency Services LLP, RP of Amar Prakaash Developers Pvt Ltd	Mr. Bilal Ali	Mr. R Sivaraman

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 293/2026 For Exemption IA No. 827/2026 For Stay IA No. 828/2026 <b>(With Defects)</b>	Dr. Savan Godiawala Deloitte Touche Tohmatsu India LLP Vs IDBI Bank Ltd & 2 Ors.	Mr. Manmeet Singh	Mr. Pranava Charan For Caveator

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)